

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
National Forensic Sciences University (NFSU)
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi - 110085**

No. 431/Admin.(Services)/2022 Dated:Allahabad: August 30, 2022

Subject: Nomination for Training Courses to be organized by NICFS, Delhi during September-October, 2022.

Sir,

With reference to your letter no. 20/07/2022-NICFS(NFSU/DC) dated 26.07.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the courses mentioned against their names in **Campus/Physical mode:-**

Chart-X

S. No.	Course Name	Course Dates	Nominations (Sri/Sushri/Smt.)
1.	Course on Forensic Accounting for Law Enforcement Officers	12-16 Sept., 2022 (5 days)	1. Preeti Giri, Civil Judge (J.D.), Faizabad 2. Rahul, Addl. Civil Judge (J.D.), Jhansi
2.	Course on Forensic Evidence in Human Trafficking	20-22 Sept. 2022 (3 days)	1. Champat Singh, Spl. J. (U.P. Dacoity A.A.), Mainpuri 2. Deepankar Yadav, Civil Judge (J.D.), Fatehabad-Agra
3.	Course on Multi-Media Analysis	27-29 Sept., 2022 (3 days)	1. Anupam Kushwaha, Judicial Magistrate, Fatehpur 2. Kuwar Rohit Anand, Civil Judge (J.D.), Dalmau at Raebareli
4.	Course on Bomb Blast Investigation	11-13 Oct, 2022 (3 days)	1. Ankita Singh, Addl. Civil Judge (J.D.), Sultanpur 2. Sunil Kumar Singh, Civil Judge (J.D.), Azamgarh
5.	Course on Cyber Security	17-21 Oct, 2022 (5 days)	1. Priyanka Gandhi, Civil Judge (J.D.), Lucknow 2. Manoj Kumar Yadav, Civil Judge (J.D.), Sambhal at Chandausi
6.	Course on Wildlife Crime and Forensic Science	18-21 Oct, 2022 (4 days)	1. Tusharika Singh, Judicial Magistrate, Sambhal at Chandausi 2. Aditya Singh, Civil Judge (J.D.), Chandpur-Bijnor
7.	Course on Digital Forensics	31 Oct-4 Nov, 2022 (5 days)	1. Atul Pal, Judicial Magistrate, Faizabad 2. Vinod Kumar Yadav, Judicial Magistrate, Basti

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-

I/c Joint Registrar (J) (Services)

No. 431(i)/Admin.(Services)/2022

Dated: August 30, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Faizabad, Jhansi, Mainpuri, Agra, Fatehpur, Raebareli, Sultanpur, Azamgarh, Lucknow, Sambhal at Chandausi, Bijnor, and Basti** with the request to inform the Officers concerned accordingly.
3. The Nominated Officers are informed that since the aforementioned training courses will be conducted in **Offline/Physical mode at LNJN NICFS, NFSU Delhi Campus, Rohini, Delhi-110085, the nominated officers must not proceed without acceptance of nomination by NICFS, Delhi. They are further informed that as the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible.** Limited hostel accommodation on single occupancy basis is provided. **No family accommodation will be entertained at any circumstances.**

sd/-

Deputy Registrar (Services)